



No. CI 06 SPI 2020

Date: 14.07.2020

**CIRCULAR**

Sub: Operating of Industries / Industrial Establishments in  
Bengaluru Urban & Rural Districts- Reg

- Ref: 1) Order No. RD 158 TNR 2020, dated 13.07.2020.  
2) Letter No. CI 06 SPI 2020, dated 24.03.2020.  
3) Circular No. CI 06 SPI 2020, dated 01.04.2020.  
4) Circular No. CI 06 SPI 2020, dated 03.04.2020.  
5) Order No. RD 158 TNR 2020, dated 09.05.2020.

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The Government in its Order cited at ref (1) above, ordered lockdown of Bengaluru area comprising of BBMP area, Bengaluru Urban District and Bengaluru Rural District to combat the spread of COVID-19 for a period of 7 days w.e.f., 8 pm on 14.07.2020 to 5 am on 22.07.2020.

However, Industries / Industrial Establishments (both Government & Private) as listed below are allowed to operate (outside containment):

- a. Production units which require continuous process, and their supply chain.
- b. Food processing industries, manufacturing of essential goods, including drugs, pharmaceuticals, medical devices, medical oxygen, their raw material and intermediates.
- c. Manufacturing of packing materials.
- d. Manufacturing and other industrial establishment with access control in Special Economic Zones (SEZs) or outside municipal limits and Export Oriented Units (EoUs), Industrial townships adhering to National Directives for COVID-19 management.
- e. Animal feed manufacturing and feed plants including supply of raw material such as maize and soya.
- f. Milk products and milk processing plants.
- g. Hatcheries and poultry feed plants.
- h. Manufacturing of fertilizers, pesticides and seeds.

As mentioned above, manufacturing of essential goods and production units which require continuous process & their supply chain are allowed to operate during lockdown.

Many essential goods industries and continuous process industries are requesting the State Government to clarify on the list of essential goods and continuous operating industries to be operated during lockdown.

Also, many industries operating in Ramanagar, Kolar, Chikkaballapur and Tumakur Districts are seeking clarification regarding movement of people & transportation from Bengaluru area since many employees / workers working in their industries are commuting from Bengaluru.

Further, industries operating in industrial areas / estates are seeking clarification regarding operation of their industries as Industrial Township is allowed in the Government Order cited at ref (1) above.

The Government in its Letter / Circular dated 24.03.2020 and 01.04.2020 cited at ref (2) & (3) above, has notified the list of essential industries and notified the continuous process industries vide Circular dated 03.04.2020 cited at ref (4) above.

Bengaluru Urban, Rural, Ramanagar, Kolar, Chikkaballapur and Tumakur Districts are considered as one unit for movement & transportation of people vide Order cited at ref (5) above.

The Chief Secretary has conducted Video Conference with all concerned Secretaries, BBMP and Police Commissioner, Bengaluru regarding implementation of lockdown order dated 13.07.2020 and he has advised the Commerce & Industries Department to issue clarification / guidelines with respect to operating of industries during lockdown.

In view of the above, Industries and Industrial Establishments which are eligible to operate as mentioned above, will continue the operations subject to adhering to the Standard Operating Procedure (SOP) as defined by Ministry of Home Affairs, GoI from time to time and as per the guidelines issued by State Government Order No. RD 158 TNR 2020, dated 13.07.2020.

Further, the following clarification is issued for operation of industries during lockdown:

- List of essential industries and continuous process industries are enclosed as **Annexure** to this Circular.
- Industries in industrial areas / estates of Bengaluru Urban and Rural Districts are allowed to operate as in Industrial Township.

- Bengaluru Urban, Rural, Ramanagar, Kolar, Chikkaballapur and Tumakur Districts are considered as one unit for movement & transportation of people from Bengaluru and vice-versa.
- Employees/workers working in these industries are allowed to travel with valid ID Card issued by their industry to the place of work and back.



**(Gaurav Gupta)**

Principal Secretary to Govt.  
Commerce & Industries Department

To:

- 1) Commissioner, BBMP, Bengaluru.
- 2) Commissioner of Police, Bengaluru City, Bengaluru.
- 3) Additional Chief Secretary to Government, Health & Family Welfare Department, Vikasa Soudha, Bengaluru.
- 4) Commissioner for Industrial Development & Director of Industries & Commerce, Bengaluru.
- 5) Deputy Commissioner, Bengaluru Urban / Bengaluru Rural / Ramanagar / Kolar / Chikkaballapur / Tumakur District.
- 6) PS to Chief Secretary, Bengaluru.
- 7) PS to ACS to Chief Minister, Vidhana Soudha, Bengaluru.
- 8) All the Industry Associations.
- 9) Guard File / Spare Copies.



**ANNEXURE to Circular No. CI 06 SPI 2020 Dtd: 14.07.2020**

**LIST OF ESSENTIAL INDUSTRIES**

<b>Sl.No.</b>	<b>Category of Industry</b>
1.	All Types of Rice and Oil Mills.
2.	Dal Mills.
3.	Dairy products.
4.	R.O. and Distilled Water Plants/Package Drinking Water
5.	Roller Flour Mills.
6.	Food Products like vermicelli, Biscuits, Fruit Juice/Pulp
7.	Bulk Drugs.
8.	IV sets and other medical equipments like suction machines and pipes for Oxygen supply, PPE Gear, Surgical equipments, Gauge and Bandage Cloth.
9.	Pharmaceuticals Formulations and R&D.
10.	Liquid Soaps, Detergents, Phenyl, Floor cleaners, Bleaching Powder
11.	Sanitizers
12.	Masks and Body suits.
13.	Paper Napkins.
14.	Diapers/Sanitary Napkins.
15.	Oxygen Domestic Gas Cylinders.
16.	Cold storages, Warehousing & Logistics.
17.	Agriculture implements and Agro based industries like chilli, Turmeric, Salt, Spices.
18.	Bakery and Confectioneries.
19.	Ice Plants.
20.	Fish Feed, Poultry Feed, Cattle Feed etc.
21.	All types of Power Generations including solar.
22.	Sugar
23.	Ayurvedic and Homeopathic medicine manufacturing units.
24.	e-Commerce establishments for supply of food and groceries.
25.	Packaging Industries.
26.	Effluent Treatment Plants.
27.	AMTZ manufacturing COVID-19 Kits and Ventilators
28.	Defence and Aerospace Manufacturing

**LIST OF CONTINUOUS PROCESS INDUSTRIES**

<b>Sl.No.</b>	<b>Category of Industry</b>
1.	Integrated Steel Plant
2.	Petroleum Refinery Unit
3.	Cement Plant
4.	Fertilizer Plant
5.	Pulp and Paper unit
6.	Glass Manufacturing Unit
7.	Coal Tar Distillation Unit
8.	Integrated Textile Unit

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